

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. **23/AM10**
SCHEDULED TO BE HELD ON 02.09.2009 (HELD ON 03.09.2009)
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **23/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with ‘Plastic & Rubber Products’ scheduled to be held on **02.09.2009 (HELD ON 03.09.2009)** under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

2.1.1	Case No. A-60	ATUL LTD.	HQ F. No. 01/87/050/00573/AM09/DES-VII	Status: Approved
	NC No.: 23/AM10 Dated:02.09.2009	Adv. Lic. No. 0810076373 Dated 01.12.2008	RLA F. No. 08/24/040/00173/AM09	

Application: Request is for amendment in the description of i) Import Item and ii) ITC HS Code of Import Item.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved** with modification in the description of import item in supersession of earlier norms ratified in NC Meeting No. 1/87-ALC1/2009 held on 01.04.2009 (Case No. 1/35/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HMW Resin Lapox	1 kg	1. Basic Liquid Resin (Epikote)	1.07 kg

For amendment in ITC(HS) Code of import item is concerned, the firm may approach concerned RLA.

2.1.2	Case No. A-61	DCM SHRIRAM CONSOLIDATED LTD.	HQ F. No. 01/87/050/01029/AM07/DES-VII	Status: Approved
	NC No.: 23/AM10 Dated:02.09.2009	Adv. Lic. No. 0510199447 Dated 13.02.2007	RLA F. No. 05/24/040/00941/AM07	

Application: Request is for amendment in the description of import item at Sl. No. 3.

Decision: With D/o C&PC OM No. 46011/113/2008-PC.II dated 10.07.2009, following adhoc norms are **approved** with modification in the description of import item at Sl. No. 3 in supersession of earlier norms ratified in NC Meeting No. 11/87-ALC1/2007 held on 20.06.2007 (Case No. 15/2/87-ALC1/2007):

Export Item	QTY	Import Item	QTY
PVC Compound-Fire Resistant Low Smoke - FRLS	1 kg	1. PVC Resin – Cable Grade	0.500 kg
		2. Plasticizer – TOTM	0.200 kg
		3. Filler – Aluminium Trihydrate - ATH	0.250 kg

2.1.3	Case No. A-63	DHARIYAL CHEMICALS	HQ F. No. 01/87/050/00098/AM08/DES-VII	Status: Approved
	NC No.: 23/AM10 Dated:02.09.2009	Adv. Lic. No. 0810064849 Dated 16.05.2007	RLA F. No. 08/24/040/00038/AM08	

Application: Request is for amendment in the description of export product.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved** with modification in the description of export item in supersession of earlier norms ratified in NC Meeting No. 39/87-ALC1/2007 held on 06.02.2008 (Case No. 7/19/87-ALC1/2007):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Carboxy Methyl Cellulose (LVG) Salt Water	1 MT	Polyanionic Cellulose Polymer	0.112 MT

ONLINE CASES

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Case No.:7/42/87-ALC1/2008		Party Name:BULKPACK EXPORTS LTD.,		Meet No/Date:23/87-ALC1/2009 02.09.2009		Status: Approved											
HQ File :01/87/050/00649/AM09/		RLA File :11/24/040/00068/AM09/		Lic.No/Date:1110019424 16.01.2009		Defer Date:											
Application: Request is for adhoc norms for following:																	
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>											
1	39269079	63/0- PP Webbing (Net content of PP Granules 60 MT, U.V. Stabiliser 1.200 MT)	61.200	M.T	4018443.00	89298.73 US\$											
				Total	4,018,443.00	89,298.73											
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>											
1	39021000	Polypropylene (PP) Granules	66.000	M.T	3432000.00	76266.67 US\$											
2	39079990	U. V. Stabiliser	1.320	M.T	204600.00	4546.67 US\$											
				Total	3,636,600.00	80,813.34											
Decision: With D/o C&PC OM No. 46011/28/2009-PC.II dated 12.08.2009, following adhoc norms are approved :																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="2">Polypropylene Webbing</td><td rowspan="2">1 kg</td><td>1. Polypropylene Granules</td><td>1.0584 kg</td></tr><tr><td>2. UV Stabilizer Masterbatch</td><td>0.0216 kg</td></tr></table>								EXPORT ITEM	QTY	IMPORT ITEM	QTY	Polypropylene Webbing	1 kg	1. Polypropylene Granules	1.0584 kg	2. UV Stabilizer Masterbatch	0.0216 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
Polypropylene Webbing	1 kg	1. Polypropylene Granules	1.0584 kg														
		2. UV Stabilizer Masterbatch	0.0216 kg														

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Case No.:6/43/87-ALC1/2008	Party Name:POLYTEC PACKING (INDIA) PVT LTD,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Approved											
HQ File :01/87/050/00661/AM09/	RLA File :07/24/040/00584/AM09/	Lic.No/Date:0710062571 27.01.2009	Defer Date:											
Application: Request is for adhoc norms for following:														
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>								
<i>I</i>	39211900	61/0- EAPANDED POLYETHYLENE COUSION MADE OUT OF POLYETHYLENE FOAM	8941.000	K.G	2730378.00	55722.00 Indian Rupees								
				Total	2,730,378.00	55,722.00								
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>								
<i>I</i>	39211900	EXPANDED POLYETHYLENE FOAMS(BRAND NAME CELLUPLANK)	9512.000	K.G	2047269.00	47781.00 US\$								
				Total	2,047,269.00	47,781.00								
Decision: With D/o C&PC OM No. 46011/03/2009-PC.II dated 01.09.2009 following adhoc norms are approved :														
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>Expanded Polyethylene Cushion made out of Polyethylene Foam</td><td>1 kg</td><td>Relevant Polyethylene Foam</td><td>1.06 kg</td></tr></table>							EXPORT ITEM	QTY	IMPORT ITEM	QTY	Expanded Polyethylene Cushion made out of Polyethylene Foam	1 kg	Relevant Polyethylene Foam	1.06 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY											
Expanded Polyethylene Cushion made out of Polyethylene Foam	1 kg	Relevant Polyethylene Foam	1.06 kg											

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Case No.:7/1/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Approved			
HQ File :01/87/050/00711/AM09/	RLA File :07/24/040/00655/AM09/	Lic.No/Date:0710063666 17.03.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39019090	63/0- XLPE COMPOUND	9334.000	K.G	900000.00	17647.06 US\$

2	39042290	63/0- PVC COMPOUND	33225.000	K.G	2350000.00	46078.43 US\$
				Total	3,250,000.00	63,725.49
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	LLDPE GRANULES	9427.000	K.G	754160.00	14787.45 US\$
2	39042110	PVC RESIN	33557.000	K.G	2181205.00	42768.73 US\$
				Total	2,935,365.00	57,556.18

Decision: With D/o C&PC OM No. 46011/33/2009-PC.II dated 01.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Compound (Cable Grade)	1 kg	PVC Resin	0.550 kg
2. XLPE Compound	1 kg	LLDPE Granules	1.0 kg

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Case No.:5/14/87-ALC1/2009	Party Name:SB J-VON COMPOUNDERS PVT.LTD.,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Approved
HQ File :01/87/050/00091/AM10/	RLA File :08/24/040/00014/AM10/	Lic.No/Date:0810079770 05.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059910	64/0- THERMOPLASTIC ELASTOMERIC (GEL COMPOUND) OF DIFFERENT GRADES	20000.000	K.G	3521000.00	70070.00 US\$
				Total	3,521,000.00	70,070.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40021990	STYRENE ETHYLENE BUTYLENE THERMOPLASTIC COPOLYMER (SEBS) OF VARIOUS GRADES. THIS LICENCE IS ISSUED UNDER PARA 4.7 OF HAND BOOK 2004-2009, SUBJECT TO FIXATION OF NORMS BY N.C. NEW DELHI.	7040.000	K.G	1500000.00	29326.00 US\$
				Total	1,500,000.00	29,326.00

Decision: With D/o C&PC OM No. 46011/63/2009-PC.II dated 13.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Elastomer Compound (Gel Compound)	1 kg	Styrene Ethylene Butylene Thermoplastic Copolymer	0.336 kg

27	Case No.: 4/11/87-ALC1/2009	Party Name:SPERRY PLAST LTD.	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Approved
	HQ File :01/87/050/00070/AM10/	RLA File :05/24/040/00110/AM10/	Lic.No/Date:0510242567 29.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40021930	64/0- THERMOPLASTIC COMPOUNDS/ THERMOPLASTIC RUBBER COMPOUNDS TP COMPOUNDS	350000.000	K.G	30800000.00	620342.00 US\$
				Total	30,800,000.00	620,342.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40021930	SBS CO-POLYMER/ STYRENE BUTADIENE CO-POLYMER/ STYRENE BUTADIENE STYRENE CO-POLYMER SOL T-166 CALPRENE-411, 540, 6170,6120, TAIPOL SEBS-6151,GLOBALPRENE-3546, 3411, KIBITON TPE PB-511, 5300, 5301, 5302, KTR-401 P, KRATON D-1101CS, 1102CS, G1560ES, G1650, G1651, D1184CS, ENPRENE-611, 655, 684, 675, LG-411, 475, 484, 485, 487	304290.000	K.G	26149161.00	517293.00 US\$
2	39039090	K-Resin Styrene Butadiene Co-Polymer KR99HG, KR03, KR05, PB-5903, PB-5910, PB-5925, XK-43, XK-40, KRDEV027D	24500.000	K.G	2105408.00	41650.00 US\$
3	39013000	EVA (Ethylene Vinyle acetate co-polymer) EVA	14000.000	K.G	1203090.00	23800.00 US\$
				Total	29,457,659.00	582,743.00

Decision: With D/o C&PC OM No. 46011/122/2007-PC.II dated 19.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Compound/Thermoplastic Rubber	1 kg	1. SBS Copolymer/Styrene	0.850 kg

Compound	Butadiene Copolymer/Styrene	
	Butadiene Styrene Copolymer	
	2. K-Resin Styrene Butadiene Copolymer	0.070 kg
	3. EVA (Ethylene Vinyl Acetate Copolymer)	0.040 kg

28	Case No.:5/11/87-ALC1/2009	Party Name:SPERRY PLAST LTD.	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Approved
	HQ File :01/87/050/00071/AM10/	RLA File :05/24/040/00111/AM10/	Lic.No/Date:0510242577 29.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40021930	64/0- Thermoplastic Compounds/ Thermoplastic Rubber Compounds TP Compounds	350000.000	K.G	30800000.00	620342.00 US\$
				Total	30,800,000.00	620,342.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40021930	SBS CO-POLYMER/ STYRENE BUTADIENE CO //POLYMER/ STYRENE BUTADIENE STYRENE CO-POLYMER GLOBALPRENE-3546, 3411, KIBITON TPE PB-511, 5300, 5301, 5302, KTR-401 P, KRATON D-1101CS, 1102CS, G1560ES, G1650, G1651, D1184CS, ENPRENE-611, 655, 684, 675, LG-411, 475, 484, 485, 487, JSR RB-830, 820, EUROPRENE SOL T177, SOL 161 BG, EUOPRENE	304290.000	K.G	26149161.00	517293.00 US\$
2	39039090	K-Resin Styrene Butadiene Co-Polymer KR99HG, KR03, KR05, PB-5903, PB-5910, PB-5925, XK-43, XK-40, KRDEV027D	24500.000	K.G	2105408.00	41650.00 US\$
3	39013000	EVA (Ethylene Vinyl acetate co-polymer EVA	14000.000	K.G	1203090.00	23800.00 US\$
				Total	29,457,659.00	582,743.00

Decision: With D/o C&PC OM No. 46011/122/2007-PC.II dated 19.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Compound/Thermoplastic Compound Rubber	1 kg	1. SBS Copolymer/Styrene Butadiene Copolymer/Styrene Butadiene Styrene Copolymer	0.850 kg
		2. K-Resin Styrene Butadiene Copolymer	0.070 kg
		3. EVA (Ethylene Vinyl Acetate Copolymer)	0.040 kg

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Case No.:3/12/87-ALC1/2009	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:23/87- ALC1/2009 02.09.2009	Status: Approved
HQ File :01/87/050/00076/AM10/	RLA File :08/24/040/00 032/AM10/	Lic.No/Date:0810080603 10.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl. No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39123100	62/0- POLYANIONIC CELLULOSE (LOW VISCOSITY GRADE)	817.000	M.T	103334160.00	2066683.00 US\$
				Total	103,334,160.00	2,066,683.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39123100	POLYANIONIC	220.590	M.T	44200000.00	884000.00

		CELLULOSEPOLYMER(PACP) POWDER condn.: - This Lic issued para 4.7 of H.B. 04-09 norms			US\$
			Total	44,200,000.00	884,000.00

Decision: With D/o C&PC OM No. 46011/108/2007-PC.II dated 31.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyanionic Cellulose (Low Viscosity Grade)	1 kg	Polyanionic Cellulose Polymer Powder	0.27 kg

Case No.:4/12/87-ALC1/2009	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Approved
HQ File :01/87/050/00077/AM10/	RLA File :08/24/040/00031/AM10/	Lic.No/Date:0810080605 10.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39123100	62/0- POLYANIONIC CELLULOSE (REGULAR)CHEMICALS	290.000	M.T	41116200.00	822324.00 US\$
				Total	41,116,200.00	822,324.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39123100	POLYANIONIC CELLULOSE POLYMER POWDER This Lic issued under para 4.7.1 of H.B. 04-09	92.800	M.T	18600000.00	372000.00 US\$
				Total	18,600,000.00	372,000.00

Decision: With D/o C&PC OM No. 46011/108/2007-PC.II dated 31.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyanionic Cellulose (Regular)	1 kg	Polyanionic Cellulose Polymer Powder	0.32 kg

32	Case No.:7/13/87-ALC1/2009	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Approved
	HQ File :01/87/050/00086/AM10/	RLA File :05/24/040/00153/AM10/	Lic.No/Date:0510243869 17.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	62/0- Printed Plastic Cards (20000000 Nos) (Using Calendared Plastic Sheet PVC/ABS 100 MT of 80 +/- 10%, 320 +/- 10% & 800 +/- 10% Micron & other consumable i.e Printing Ink, UV Primer, UV Varnish, offset Image Plates, Printer Rubber Blankets, Washing Chemicals & Punching Tools)	100.000	M.T	53333280.00	1111110.00 US\$
				Total	53,333,280.00	1,111,110.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39201019	Calendared Plastic Sheets (PVC/ABS) (80 +/- 10%, 320 +/- 10% & 800 +/- 10% Micron)	140.000	M.T	34222080.00	712960.00 US\$
2	32151190	Printing Inks (Consumables for Printing on Card)	2100.000	K.G	4666560.00	97220.00 US\$
3	32099090	UV Primer (Consumable for coating on cards)	2100.000	K.G	3033120.00	63190.00 US\$
4	32099090	UV Varnish (Consumable for coating on cards)	2100.000	K.G	2333280.00	48610.00 US\$
5	84439990	Water less offset Image Plates (consumable for Printing Plates 540x404 MM of .3MM Thickness)	1200.000	Number	399840.00	8330.00 US\$
6	34029041	Chemicals NP 1/NA-1 (Consumable for washing of plate)	20.000	Litre	22080.00	460.00 US\$
7	84439990	Printer Rubber Blankets (Consumable for printing purpose 525 x 414 MM (Thickness 1.9 MM +/- 5%))	220.000	Number	1344480.00	28010.00 US\$
8	84612019	Punching Tools (Tools to cut plastic sheet)	10.000	Set	744480.00	15510.00 US\$
				Total	46,765,920.00	974,290.00

Decision: With D/o C&PC OM No. 46011/80/2008-PC.II dated 31.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Cards (For SIM Cards – GSM/CDMA) Size – Length 85.6mm x width 54mm +/-2% Thickness – 760 micron +/-10%	1 kg	1. Relevant Calendared Plastic Sheet (PVC/ABS)	1.36 kg
		2. Printing Inks	0.02 kg
		3. UV Primer	0.02 kg
		4. UV Varnish	0.02 kg
		5. Water less Offset Image Plates	0.01 No
		6. Chemicals for washing of Plates (NP 1/NA-1)	0.20 ml
		7. Printer Rubber Blankets	0.002 No.
		8. Punching Tools	1% of FOB Value of export

2.2 Following application is **withdrawn**:

ONLINE CASE

10	Case No.:7/38/87-ALC1/2008		Party Name:DODIA ESTABLISHMENT		Meet No/Date:23/87-ALC1/2009 02.09.2009		Status: Approved		
	HQ File :01/87/050/00604/AM09/		RLA File :03/94/040/00753/AM09/		Lic.No/Date:0310499027 19.12.2008		Defer Date:		
	Application: Request is for adhoc norms for following:								
	Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
	1	39235090	63/0- Plastic Closures in different sizes.			102795.000	K.G	9000000.00	191489.36 US\$

		Net Content : 1) HDPE Powder / Granules : 31482.00 Kgs 2) LDPE Powder / Granules : 52536.00 Kgs 3) CRCA Sheet (0.25 to 0.30 MM Thk): 18777.00 Kgs							
							Total	9,000,000.00	191,489.36
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)			
1	39019090	HDPE Powder / Granules	33056.100	K.G	2645000.00	56276.60 US\$			
2	39019000	LDPE Powder / Granules	55162.800	K.G	3751000.00	79808.51 US\$			
3	72081000	CRCA Sheet (0.25 to 0.30 MM Thk)	30043.200	K.G	1352000.00	28765.96 US\$			
				Total	7,748,000.00	164,851.07			

Decision: Zonal Jt.DGFT, Mumbai vide their letter dated 03.08.2009 have informed that the licence has been cancelled on the request of firm and Surrender letter has been issued on 20.02.2009. Hence, it was decided to **withdraw** the case.

2.3 Following applications is **rejected**:

MANUAL CASE

2.3.1	Case No. A-62	MARPOL PVT. LTD.	HQ F. No. 01/87/050/00505/AM09/DES-VII	Status: Approved
	NC No.: 23/AM10 Dated:02.09.2009	Adv. Lic. No. 1710002226 Dated 24.10.2008	RLA F. No. 17/24/040/00075/AM09	

Application: Request is for higher wastage of norms.

Decision: The Committee considered the request of the firm dated 09.04.2009 for revision of higher wastage of norms fixed earlier in the Norms Committee Meeting No. 47/AM09 held on 04.03.2009 as per the agenda. On the basis of earlier written comments furnished by DIPP vide their letter dated 04.03.2009, the Committee **decided to maintain the status quo**.

2.4 Following applications are **deferred**:

MANUAL CASES

2.4.1	Case No. A-58	FINE CARE BIOSYSTEMS	HQ F. No. 01/87162/00488AM09/DES-VII	Status:Deferred
	NC No.: 23/AM10			
	Dated:02.09.2009			

Subject: Request for fixation of Standard Input-Output Norms (SION) for the export product “Equipment, Spares & Accessories for Laboratories”.

Position: D/o C&PC will furnish comments.

Deferred for three weeks.

2.4.2	Case No. A-59	PRADIP POLYFILS PVT. LTD.	HQ F. No. 01/87162/00024AM10/DES-VII	Status:Deferred
	NC No.: 23/AM10			
	Dated:02.09.2009			

Subject: Request for fixation of Norms for the export product “Polypropylene Filter Plates & its Accessories”.

Position: D/o C&PC will furnish comments.

Deferred for three weeks.

ONLINE CASES

1	Case No.: 3/30/85-ALC3/2007	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/85/050/00107/AM08/	RLA File :31/24/040/00238/AM08/	Lic.No/Date:3110031257 23.10.2007	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

2	Case No.: 46/35/87-ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00543/AM08/	RLA File :02/24/040/00254/AM08/	Lic.No/Date:0210107296 18.12.2007	Defer Date:23.09.2009
	Position: D/o C&PC will furnish comments.			

3	Case No.: 23/20/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00376/AM09/	RLA File :09/24/040/00093/AM09/	Lic.No/Date:0910034153 04.06.2008	Defer Date:16.09.2009
	Position: Reply is awaited from the firm.			

4	Case No.: 7/14/87-ALC1/2008	Party Name:BAFNA OPTICS	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00288/AM09/	RLA File :03/94/040/00400/AM08/	Lic.No/Date:0310477554 04.07.2008	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

5	Case No.: 19/14/87-ALC1/2008	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00301/AM09/	RLA File :04/24/040/00260/AM07/	Lic.No/Date:0410097096 10.07.2008	Defer Date:23.09.2009
	Position: D/o C&PC will furnish comments.			

6	Case No.: 18/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00729/AM09/	RLA File :04/24/040/00186/AM09/	Lic.No/Date:0410099618 30.10.2008	Defer Date:14.10.2009
	Position: Revised weight of export on the basis of 75% export weight as against 100kg of import. D/L to be sent to firm by DGFT.			

7	Case No.: 3/31/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00513/AM09/	RLA File :31/24/040/00046/AM09/	Lic.No/Date:3110035954 03.11.2008	Defer Date:23.09.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.: 5/31/87-ALC1/2008	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00515/AM09/	RLA File :17/24/040/00077/AM09/	Lic.No/Date:1710002236 04.11.2008	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

9	Case No.: 17/31/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00527/AM09/	RLA File :09/24/040/00318/AM09/	Lic.No/Date:0910035862 06.11.2008	Defer Date:16.09.2009
	Position: Reply is awaited from the firm.			

11	Case No.: 3/40/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00635/AM09/	RLA File :07/24/040/00552/AM09/	Lic.No/Date:0710062197 02.01.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

14	Case No.: 2/46/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred

	HQ File :01/87/050/00681/AM09/	RLA File :07/24/040/00606/AM09/	Lic.No/Date:0710062821 06.02.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

17	Case No.:26/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00737/AM09/	RLA File :04/24/040/00304/AM09/	Lic.No/Date:0410103427 27.03.2009	Defer Date:30.09.2009
	Position: DIPP will furnish comments.			

18	Case No.:10/6/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00031/AM10/	RLA File :03/94/040/01061/AM09/	Lic.No/Date:0310513762 30.03.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

19	Case No.:10/5/87-ALC1/2009	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00019/AM10/	RLA File :07/24/040/00018/AM10/	Lic.No/Date:0710064255 20.04.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

20	Case No.:5/15/87-ALC1/2009	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00110/AM10/	RLA File :03/95/040/00010/AM10/	Lic.No/Date:0310517938 01.05.2009	Defer Date:14.10.2009

Position: D/L No. 46011/67/2009-PC.II dated 29.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.

22	Case No.:2/10/87-ALC1/2009	Party Name:POLY MEDICURE LTD.	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00052/AM10/	RLA File :05/24/040/00093/AM10/	Lic.No/Date:0510241489 15.05.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

23	Case No.:6/10/87-ALC1/2009	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00056/AM10/	RLA File :07/24/040/00065/AM10/	Lic.No/Date:0710064846 19.05.2009	Defer Date:14.10.2009
	Position: D/L No. 46011/60/2009-PC.II dated 08.07.2009, reminder with a copy of D/L may be issued to firm by DGFT.			

24	Case No.:7/10/87-ALC1/2009	Party Name:ECODUR WINDOORS PVT. LTD.,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00057/AM10/	RLA File :05/24/040/00085/AM10/	Lic.No/Date:0510241690 19.05.2009	Defer Date:14.10.2009
	Position: D/L No. 46011/53/2009-PC.II dated 16.06.2009 issued by D/o C&PC, followed by reminder from DGFT on 16.07.2009. Final Reminder with a copy of D/L may be issued to firm by DGFT.			

25	Case No.:14/10/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00064/AM10/	RLA File :03/95/040/00028/AM10/	Lic.No/Date:0310520881 22.05.2009	Defer Date:14.10.2009
	Position: D/L dated 01.07.2009 issued by DIPP, followed by reminder from DGFT on 01.07.2009. Final Reminder may be issued to firm by DGFT.			

26	Case No.:15/10/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00065/AM10/	RLA File :03/95/040/00027/AM10/	Lic.No/Date:0310520887 22.05.2009	Defer Date:14.10.2009

Position: D/L dated 01.07.2009 issued by DIPP, followed by reminder from DGFT on 01.07.2009. Final Reminder may be issued to firm by DGFT.

31	Case No.:3/17/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00119/AM10/	RLA File :03/94/040/00213/AM10/	Lic.No/Date:0310524610 17.06.2009	Defer Date:16.09.2009
	Position: Copy of application is awaited from RLA.			

33	Case No.:19/14/87-ALC1/2009	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00105/AM10/	RLA File :03/95/040/00143/AM10/	Lic.No/Date:0310525448 23.06.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

34	Case No.:1/15/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00106/AM10/	RLA File :07/24/040/00078/AM10/	Lic.No/Date:0710065567 24.06.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

35	Case No.:3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

36	Case No.:16/17/87-ALC1/2009	Party Name:KALPANA INTERNATIONAL	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00132/AM10/	RLA File :06/24/040/00007/AM10/	Lic.No/Date:0610015821 02.07.2009	Defer Date:14.10.2009
	Position: Revised D/L issued to firm by D/o C&PC. Copy of the same may be obtained from D/o C&PC.			

37	Case No.: 11/17/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00127/AM10/	RLA File :02/24/040/00275/AM09/	Lic.No/Date:0210128984 13.07.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

38	Case No.: 18/17/87-ALC1/2009	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00134/AM10/	RLA File :07/24/040/00154/AM10/	Lic.No/Date:0710065929 14.07.2009	Defer Date:30.09.2009
	Position: D/o C&PC will furnish comments.			

39	Case No.: 20/17/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00136/AM10/	RLA File :08/24/040/00096/AM10/	Lic.No/Date:0810081440 14.07.2009	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

40	Case No.: 22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

41	Case No.: 1/23/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00180/AM10/	RLA File :05/24/040/00273/AM10/	Lic.No/Date:0510248117 24.08.2009	Defer Date: 16.09.2009
	Position: New Case; copy of application is awaited from RLA.			

42	Case No.: 2/23/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:23/87-ALC1/2009	Status: Deferred
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			02.09.2009	
	HQ File :01/87/050/00181/AM10/	RLA File :05/24/040/00279/AM10/	Lic.No/Date:0510248118 24.08.2009	Defer Date: 16.09.2009
Position: New Case; copy of application is awaited from RLA.				

43	Case No.:3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date: 16.09.2009
	Position: New Case; copy of application is awaited from RLA.			

44	Case No.:4/23/87-ALC1/2009	Party Name:POLYLINK POLYMERS(INDIA)LIMITED	Meet No/Date:23/87-ALC1/2009 02.09.2009	Status: Deferred
	HQ File :01/87/050/00183/AM10/	RLA File :08/24/040/00123/AM10/	Lic.No/Date:0810082534 25.08.2009	Defer Date: 16.09.2009
	Position: New Case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
